

We hope that as soon as possible we shall try and settle this question.

**श्री नवल प्रभाकर :** क्या मैं जान सकता हूँ कि अब तक किस श्रेणी के विस्थापितों को कम्पेनसेशन दिया गया है ?

**Mr. Speaker:** What classes of people have been given relief?

**Shri J. K. Bhonsle:** These priority categories.

#### CONFERENCE OF REHABILITATION MINISTERS

\*447. **Sardar Hukam Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the Conference of Rehabilitation Ministers held at Srinagar in the first week of June, 1954 could take any decisions about the final scale of compensation to be given to displaced persons from West Pakistan; and

(b) whether applications from all claimants are to be invited shortly?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) No.

(b) This will be considered after the 31st October, 1954, which is the last date fixed for receipt of applications from a number of categories, announced recently.

**Sardar Hukam Singh:** May I know whether the Special Committee envisaged in the Conference at Srinagar to prepare an overall scheme for compensation has met?

**Shri J. K. Bhonsle:** Yes. They had met on the 18th and 19th. But this Committee have nothing whatever to do with the question of deciding as to the amount of compensation to be paid.

**Sardar Hukam Singh:** What is the business entrusted to this Special Sub-Committee then?

**Shri J. K. Bhonsle:** To decide whether applications should be invited

from the remaining classes of claimants, and set dates for them.

**Sardar Hukam Singh:** May I know whether the Ministry is proceeding with the employment of any extraordinary special staff of officers and other personnel to complete this scheme of payment of compensation within a reasonable period of time?

**Shri J. K. Bhonsle:** Yes. We are trying now to establish another four regional offices and to have about 50 Settlement and Assistant Settlement Officers.

**Shri Meghnad Saha:** Will the hon. Minister of Rehabilitation kindly inform us as to what is the position with respect to evacuee properties in the eastern zone and whether any scheme has been worked out to give compensation to persons who have left their properties there and who are not deriving any profit from their properties? Has it been thought of or does he propose to give any thought to this very deplorable state of affairs?

**The Minister of Rehabilitation (Shri A. P. Jain):** The displaced persons from East Bengal continue to own, and to a certain extent, enjoy, their properties in East Bengal. There is no intention of plotting out any scheme for the East Bengal refugees, as has been done in the West.

#### कुटीर उद्योगों का विकास

\*448. **सेठ गोविन्द दास :** क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि किन-किन राज्यों को जून, १९५४ तक कुटीर उद्योगों के विकास के लिये क्रमशः प्रति व्यक्ति अधिकतम और न्यूनतम आर्थिक सहायता दी गई थी ?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Financial assistance to State Governments for Cottage Industries is not given on the basis of population. Assistance is given on the merits of specific schemes sponsored by them.

I would like to add that I did make an endeavour to see if I could get a *per capita* projection into the amount expanded, and I found it was a task beyond my capacity.

**Seth Govind Das:** To how many States has this aid been given so far?

**Shri T. T. Krishnamachari:** It is a long coverage, and so far as the last year was concerned, the Ministry submitted reports of the various Boards which cover this category, namely, the Handloom Board, the Handicrafts Board, the Silk Board and the All-India Khadi and Village Industries Board. We have sanctioned practically all the amounts mentioned in those reports. If it is the desire of the hon. Member to have a list, I have got a long list here which practically covers all the States.

**Mr. Speaker:** It is not necessary to read it.

**Seth Govind Das:** Do the Government receive any periodical reports from the different States as to how this money is being spent or utilised?

**Shri T. T. Krishnamachari:** There are various methods by which Government check the expenditure. We have some skeleton staff engaged by ourselves. Recently, we have also sent out communications to the States asking them for fortnightly reports with regard to the progress of expenditure. We find that allotments are made and that money is not expanded. We are trying to keep the pressure up as much as possible and it depends, to a large extent, on the co-operation we get from others.

#### BUND ACROSS THE RIVER RAVI

\*449. **Shri Gidwani:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan has raised a bund across the River Ravi at Dera Baba Nanak and diverted the waters of the river affecting a number of Indian villages; and

(b) if so, the action taken by Government in the matter?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes. Pakistani authorities have raised a bund across the Ravi in the vicinity of Dera Baba Nanak.

(b) Necessary protective measures have been adopted by the Government of Punjab (I) who are keeping the situation under constant watch. The Government of Pakistan have also been approached for the demolition of such works which have resulted in diverting the flow of waters of the river Ravi affecting large areas on the Indian side and it has been suggested to them that the question of training the river Ravi should be discussed between the appropriate authorities of the two Punjabs with a view to reaching an acceptable and co-operative solution of the problem.

**Shri Gidwani:** What are the protective measures taken by the Indian Government?

**Shri Sadath Ali Khan:** They are of an engineering nature. We have undertaken the construction of protective works on our side of the river in the form of an extension of the guide bund downstream of the Baba Nanak bridge, which is in continuation of the existing bund.

**Shri Gidwani:** How many villages have been affected and what was the loss suffered?

**Shri Sadath Ali Khan:** I can give the acreage which has been affected due to the vagaries of the river, since partition. We believe it is 26,481 acres.

**Sardar Hukam Singh:** May I know whether it is a fact that the preventive measures taken by the Punjab Government have proved ineffective and the diversion made by the Pakistan Government is causing the same damage to those villages?

**Shri Sadath Ali Khan:** No, Sir. At an early stage we were not able to say what the result would be of the